GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA

UNSTARRED QUESTION NO. †1198

TO BE ANSWERED ON 02.05.2016

MISUTILISATION OF FUNDS IN ITDS

†1198. SHRI JASVANTSINH SUMANBHAI BHABHOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any reports/complaints regarding misutilisation of funds under Integrated Tribal Development Scheme (ITDS) during the last three years;
- (b) if so, the details thereof, State/UTwise;
- (c) whether the Government has conducted any inquiry in this regard; and
- (d) if so, the details thereof along with the number of officials found involved therein and the action taken against them, State/UT-wise and the other steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (d): Ministry of Tribal Affairs releases funds to the State Governments. It is the State Government which implements various programmes of Government including this Ministry through their designated agencies. Hence, it is for the State Government to initiate action on any alleged irregularity. However, no specific reports have been received from State Governments and UT Administrations indicating misutilization of fund under the scheme(s) of the Ministry. The erstwhile Planning Commission issued Guidelines for implementation of TSP by States /UTs on 18th June 2014. The Guidelines, inter alia, stipulates for non-diversion of funds meant for tribal areas and comprehensive monitoring framework with well-defined indicators, covering provisioning, service delivery standards as well as outcomes.

The Ministry has also issued "Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants" in the month of March, 2014 for effective implementation of schemes administered by the Ministry wherein issues related to allocation of funds, priority areas, need for nodal Department in States, judicious utilization of TSP fund, institutionalizing the instruments for ensuring transparency, accountability and social audit have been suitably taken care of.
